

SUPREME COURT OF INDIA

K.P. Singh

Vs.

Union of India (UOI)

(S.P.Bharucha and V.N.Khare JJ.)

12.09.2000

ORDER

The Text below is only a summarized version of the order pronounced

Petitioner challenged functioning and manner in which CGHS treats its patient. Supreme Court directed Union Government to consider the matter and give appropriate directions.